GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES LOK SABHA

UNSTARRED QUESTION NO.3324

TO BE ANSWERED ON 21.03.2023

IMPLEMENTATION OF ADIP SCHEME IN WEST BENGAL

3324. DR. SUKANTA MAJUMDAR

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of implementation of Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP) Scheme in West Bengal with special reference to South and North Dinajpur districts;
- (b) the total number of beneficiaries in West Bengal and the amount of funds allotted so far during the last three years, district-wise; and
- (c) whether any complaints have been received for corruption in distribution of tricycles under ADIP Scheme and if so, the corrective action taken thereon?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SUSHRI PRATIMA BHOUMIK)

- (a) The Central Sector Scheme namely 'Assistance to Disabled Persons for Purchase/Fitting of Aids/Appliances (ADIP)' is implemented throughout the country including West Bengal through various Implementing Agencies viz., National Institutes/Composite Regional Centres/Artificial Limbs Manufacturing Corporation of India (ALIMCO)/District Disability Rehabilitation Centres/State Handicapped Development Corporations/other Local Bodies/ Non-Governmental Organizations (NGOs). The funds are released to Implementing Agencies for the purchase, fabrication, and distribution of such standard aids and appliances that are in conformity with the objectives of the Scheme. Implementing Agencies take care of/ make suitable arrangements for fitting and post-fitting care of aids and assistive devices distributed under the Scheme. Implementing Agencies give wide publicity for the distribution of such aids and assistive devices to Persons with Disabilities (PwDs). Further, before the distribution camp, Implementing Agencies inform the District Collector, Block Development Officer, local public representatives, State Government, and the Department of Empowerment of Persons with Disabilities (Divyangian) about the date and the location of the camp. After the distribution of such aids and assistive devices, Implementing Agencies upload the list of beneficiaries and details of aids and assistive devices on the Management Information System (MIS) Portal of the scheme. Beneficiaries covered under the Scheme in North Dinajpur and South Dinajpur districts in last 03 years are 773 and 668 respectively.
- (b) Being a Central Sector Scheme, there is no state-wise allocation of funds under the ADIP Scheme. The district-wise number of beneficiaries covered in West Bengal through various implementing agencies under the ADIP Scheme in the past three years is at **Annexure.**
- (c) No complaint has been received regarding corruption in distribution of Tricycle under ADIP Scheme in the Department.

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 3324 for answer on 21.03.2023 raised by Dr. SukantaMajumdar regarding "Implementation of ADIP Scheme in West Bengal"

The district-wise number of beneficiaries covered in West Bengal through various implementing

agencies under ADIP Scheme in the past three years.

S.No.	Districts	2019-20	2020-21	2021-22
		Number of beneficiaries covered	Number of beneficiaries covered	Number of beneficiaries covered
1	Alipurduar	2	0	202
2	Bankura	1195	263	446
3	Birbhum	1270	28	78
4	Cooch Behar	8	3	22
5	DakshinDinajpur	622	27	19
6	Darjeeling	159	235	24
7	Hooghly	900	461	309
8	Howrah	1047	126	136
9	Jalpaiguri	117	261	235
10	Jhargram	2	1	1
11	Kalimpong	0	0	1
12	Kolkata	404	654	641
13	Maldah	497	15	35
14	Murshidabad	327	72	1430
15	Nadia	1188	2522	470
16	North 24 Parganas	1745	3443	966
17	PaschimBardhaman	174	914	30
18	PaschimMedinipur	2661	88	289
19	PurbaBardhaman	194	99	142
20	PurbaMedinipur	1183	602	182
21	Purulia	3	181	648
22	South 24 Parganas	340	290	307
23	Uttar Dinajpur	10	751	12
	Total	14048	11036	6625
